Kilograms for the country during 1985-86.

(c) The steps taken to increase the consumption are given in the statement given below.

STATEMENT

Steps Taken to Increase Fertiliser Consumption

- (1) Adequate and timely availability of fertilisers through domestic production and import has been ensured.
- (2) An Intensive Fertiliser Promotion Campaign in selected districts where consumption potential exists and at present the consumption is low, has been launched. The number of districts covered under the scheme has been raised from 67 in 1981 to 104 at present.
- (3) Delivery of fertilisers is made on Government account upto Block level all over the country, instead of upto Rail head destination as hithertofore.
- (4) The distribution margin to the distributing agencies was increased by about 22% w.e.f. 15.8.1981. This has been further increased w.e.f. 20.5.1983.
- (5) The quantum of short-term loans to the States for purchase and distribution of agricultural inputs, including fertilisers has been raised from Rs. 130 crores in 1979-80 to Rs. 200 crores in 1980-81 and 1981-82, to Rs. 250 crores in 1982-83 and to Rs. 260 crores in 1983-84, 1984-85, 1985-86 and 1986-87.
- (6) In order to ensure easy availability of fertilisers near the consuming Centres, the number of sale points were raised from 1.11 lakh on 30.11.1981 to 1.56 lakh on 31.3.1985.

Setting up of T.V. Studio at Bhubaneswar

3014. SHRIMATI JAYANTI PAT-NAIK: Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

- (a) whether adequate Television studio facilities have not been provided in Orissa;
- (d) whether the proposal for construction of a full-fledged studio at Bhubaneswar has not been given due consideration;
 - (c) if so, the reasons therefor; and

(d) the steps taken to set up a full-fiedged T.V. studio at Bhubaneswar?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA):
(a) A Programme Production Centre has been functioning at Cuttack since 1974.

(b) to (d). A scheme for establishment of full-fledged T.V. Studio Centre, with satellite uplinking facilities, at Bhubaneswar has been approved. The site for the studio centre has been taken over and action has been initated for inviting tenders for construction of the building. Orders for long-delivery equipment have been placed on the manfacturers.

Norms Applicable for Drought Prone Areas

3015. SHRI K. RAMACHANDRA REDDY: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) whether Union Government contemplate to declare Delhi as drought prone area, in view of the scanty rains this season;
- (b) the norms applicable for declaring an area as drought prone area;
- (c) whether these norms apply uniformly throughout the country; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRI-CULTURE (SHRI RAMANAND YADAV): (a) to (d). The existing coverage of Drought Prone Areas Programme (DPAP) is based on the criteria laid down, and recomendations made, by the Task Force in 1982 as modified by the Inter-departmental Group in 1984 and has been given effect to from 1935-86. The important consideration in deciding the coverage has been Rainfall cum Irrigation status of areas, certain administrative factors, and these criteria were applied throughout country.

Delhi is not covered under DPAP and there is no proposal at present to extend the coverage of the programme so as to include Delhi.

Safety of Workers in Industrial Units

3017. SHRI P.M. SAYEED: Will the